

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/126(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS MULTINATIONAL INDUSTRIES LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Counsel/ Authorised Representative appeared through physically/Video Conference:

Ms.Anamika Pandey, Adv.] For RoC, WB
Mr.Debu Chowdhury,Adv.]

ORDER

1. Ld. Counsel for the RoC, West Bengal present.
2. Ld.Counsel appearing for the RoC seeks **two weeks'** time to file affidavit of service.
Time is granted for the same. Post this matter on **19/01/2023**.

**Balraj Joshi
Member (Technical)**

**RohitKapoor
Member (Judicial)**